NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1482 of 2019

IN THE MATTER OF:

Concast Steel & Power Ltd. (In Liquidation) ...Appellant

Versus

MSTC Ltd. ...Respondent

Present:

For Appellant: **Ms. Ekta Bhasin and Ms. Shreya Singh, Advocates**

For Respondent: **Mr. Abhijit Sinha, Ms. Pallavi Pratap and Mr. Saikat Sarkar, Advocates**

With

Company Appeal (AT) (Ins.) No. 02 of 2020

IN THE MATTER OF:

Volkswagen Finance Pvt. Ltd. ...Appellant

Versus

Shree Bala Printopack Pvt. Ltd. & Ors. ...Respondents

Present:

For Appellant: **Mr. Sanjeev Sagar and Ms. Nazia Parveen, Advocates**

For Respondents: **Mr. Mohtashim Kibriya and Mr. Mohd. Hashim Malik, Advocates (proxy)**

O R D E R

17.03.2020: For filing of the Rejoinder of the Appellant, at request, the matter is adjourned to **08th April, 2020** under the caption 'For Admission (After Notice)'.

Before the next date of hearing the Appellant is directed to serve the copy of the Rejoinder to the other side well in advance.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn